

22  
Special Bench  
Court-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.  
16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> May, 2017, 10.30 A.M

Name of the Company	Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.		
Under Section	7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Rahul Anudya,  
Advocate  
Edelweiss  
Rahul Anudya  
25/5/17.
2. Kuldeep Verma  
RESOLUTION PROFESSIONAL  
~~Kuldeep Verma  
25/5/17~~
3. Nitu Podda, Pcs  
Seri Equipment  
Finance Limited  
Nitu Podda  
25/5/2017

ORDER

Ld. Counsels on behalf of the petitioner and respondent as well as Mr. Kuldeep Verma, Resolution Professional (RP) is present.

RP has submitted progress report wherein he has pointed out the difficulties which he is facing in processing the resolution plan which is mentioned at page 2 of the report. In his report he has also pointed out certain difficulties he is facing. Head, Finance and Accounts and Head (Office) Corporate Debtor is directed to provide the information as sought by the RP.

List the matter on 03/07/2017.

*Sd/-*

(Vijai Pratap Singh)  
Member (J)